

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. 2315/96

New Delhi this the 4th day of May 1997

Hon'ble Shri K.Muthukumar, Member(A)  
Hon'ble Dr. A.Vedavalli, Member(J)

Gulzari Lal  
S/o Shri Khimman Lal  
R/O 2173, Gali Ravi Dass,  
Bahadurgarh Road,  
Delhi-6.

....Applicant  
(By Advocate: Shri U.Srivastava)

Versus

1. The Secretary,  
Staff Selection Commission,  
CGO Complex, Lodhi Road,  
New Delhi.
2. The Deputy Director  
Staff Selection Commission  
CGO Complex, Lodhi Road,  
New Delhi
3. The Secretary(Govt.of India)  
Ministry of Personnel  
Public Grievance & Pensions,  
Kendriya Karyalaya Parishar,  
New Delhi.

....Respondents  
(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri K.Muthukumar, Member(A)

Learned counsel for the applicant prays for  
and is allowed to withdraw this application. Hence, the  
application is dismissed as withdrawn.

  
(Dr. A. Vedavalli)

Member(J)

  
(K. Muthukumar)

Member(A)

cc.